

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ZENITH MINING PRIVATE LIMITED

| RELEVANT PARTICULARS | | |
|-----------------------------|---|--|
| 1. | Name of corporate debtor | ZENITH MINING PRIVATE LIMITED |
| 2. | Date of incorporation of corporate debtor | 31/05/1996 |
| 3. | Authority under which corporate debtor is incorporated / registered | ROC Cuttack |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U14108OR1996PTC004466 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | Registered Office: TULSIPUR, CUTTACK, Orissa, India -753 008 Other Address: KOIRA, Orissa |
| 6. | Insolvency commencement date in respect of corporate debtor | 07-11-2024 (Date of Order) |
| 7. | Estimated date of closure of insolvency resolution process | 06-05-2025 (180 days from the insolvency commencement date) |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | SANJEET KUMAR SHARMA IBBI/PA 001/IP-P01132/2018-19/11827 AFA NO. AA1/11827/02/211224/106682 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | BE 149, Street No 5, Hari Nagar, Delhi-110064 Email: sansharma1975@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | BE 149, Street No 5, Hari Nagar, Delhi-110064 Email: cirp.zenithmining@gmail.com |
| 11. | Last date for submission of claims | 21-11-2024 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Name the class(es) NIL |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | ----- NA ----- |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | (a) Web link: https://ibbi.gov.in/en/home/downloads (b) Not Applicable |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the ZENITH MINING PRIVATE LIMITED (Corporate Debtor) on 07-11-2024 [insolvency commencement date].

The creditors of ZENITH MINING PRIVATE LIMITED (Corporate Debtor), are hereby called upon to submit their claims with proof on or before 21-11-2024 [insert the date falling fourteen days from the appointment of the interim resolution professional] to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Sanjeet Kumar

-Sd-

Mr. Sanjeet Kumar Sharma

Interim Resolution Professional

For ZENITH MINING PRIVATE LIMITED

Regn No:-IBBI/PA 001/IP-P01132/2018-19/11827

AFA NO. AA1/11827/02/211224/106682

Date: 09-11-2024

Place: New Delhi

Progress of 'Mo Jungle Jami Yojana' in Jajpur below par

Over 9,000 families in Danagadi, Sukinda, Korei, and Barchana blocks have received land pattas under FRA, but only 1,766 have been provided with housing



POST NEWS NETWORK

Jajpur, Nov 9: Thirteen of the 62 tribal communities native to Odisha have been classified as Primitive Tribal Groups (PTGs). As per the 2011 Census, the state ranks third nationally in terms of the Scheduled Tribe (ST) population, which stands at 55,90,756, accounting for 22.85 per cent of the total population. Around 32,562 out of total 53,445 villages in state fall under the jurisdiction of the Forest Rights Act (FRA), covering a land area of around 35,739 sq kms. Odisha has been recognised as a leading state in the country for granting 4.56 lakh individual forest rights pattas. However, the process of recognition and development of villages under FRA is not up to the mark. The progress of converting forest land inhabited by tribal communities into revenue villages has not been encouraging, as admitted by the Department of Scheduled Tribes and Scheduled Castes Development, Minorities & Backward Classes Welfare. The former departmental secretary had instructed all district Collectors October 18, 2023 to take neces-

sary measures in this regard. Despite these directives, only 1,766 tribal individuals in Jajpur's Danagadi and Sukinda blocks have been allotted houses under FRA, with reports indicating that 1,385 of these houses have been completed. Indicating a significant lag in recognising community forest rights across the state, the department has implemented 'Mo Jungle Jami Yojana' (MJJY) scheme. Under this initiative, 352 villages under Danagadi, Sukinda, Korei, and Barchana tehsils of Jajpur district have been brought under the FRA. However, the expected progress in the development process has not been fully realised. Reports indicate that around 9,200 families in Danagadi, Sukinda, Korei, and Barchana blocks have received land pattas under this Act, but only 1,766 individuals have been provided with housing. Many residential areas, such as Gandhi Nagar Leprosy Colony, are yet to be surveyed. In Kusumunda village under Rasol panchayat of Sukinda block, land has been allotted to 87 Mankidia tribal families, with a total amount of ₹3.25 crore sanctioned from the DMF fund in

2021-22 for house construction. However, permanent housing for the tribals still remains a distant dream. To strengthen livelihood and ensure overall financial development for tribal communities, the government has implemented the MJJY scheme, aiming to provide livelihood and food security for all eligible claimants. The process including the formation of Forest Rights Committees, individual and community rights claims, certificate issuance, joint meetings with neighbouring villages' Forest Rights Committees, joint verification of claims with Revenue and Forest officials, final Gram Sabha approval, and claim submissions at the sub-division level Forest Rights Committee were all to be completed by March 2024. However, this process has also shown dismal progress. When asked, District Welfare Officer (DWO) Sharat Chandra Behera stated that the forest land survey and identification process has been expedited with an aim to complete it within the government's stipulated timeframe.

Woman loses palms in blast; husband critical

POST NEWS NETWORK

Nayagarh/Saraknuk, Nov 9: A woman lost both her palms while her husband sustained critical injuries in cracker blast at Golagan village under Saraknuk police limits in Nayagarh district, Saturday.

The injured couple was identified as Sansari Sethy, 70, and his wife Nishamani Sethy, 65. The couple was preparing crackers in their backyard when a sudden blast ripped off both the palms of the woman and left her husband critically injured.

Locals rushed the injured couple to the Nayagarh district headquarters hospital. There the doctors administered them primary treatment and shifted them to the All India Institute of Medical Sciences (AIIMS) in Bhubaneswar for advanced treatment.

Locals said that Sansari was initially selling crackers after purchasing them from wholesalers. Later, he learnt the art of making crackers and started preparing those in his backyard. His wife Nishamani used to assist him.

The villagers had urged them several times in past to refrain from this hazardous business but they refused to listen and went on making crackers. Saraknuk IIC Jyoti Prakash Swain reached the spot with police personnel and launched an investigation.

Concerns over stability of new Brahmani bridge



POST NEWS NETWORK

Parjang, Nov 9: Just a month after the opening of the new 900-metre Brahmani river bridge, part of the National Highway connecting Parjang in Dhenkanal district and Talcher in Angul district, significant structural issues are causing alarm among the locals.

With large potholes appearing on this newly-constructed bridge, a vital link for thousands of heavy vehicles traveling daily between Jajpur, Dhenkanal, Keonjhar, and Angul districts, commuters are panicked over their safety given the poor construction of the structure. Despite substantial funding for the expansion of NH-53, the project was delayed. The National Highways Authority of India (NHAI) had only recently approved vehicle movement on the bridge, which was completed well beyond the deadline. However, owing to ongoing repairs on the old bridge, the NHAI has

completely stopped plying of vehicles, making the new bridge the sole route for commuters. Earlier, complaints had emerged about visible iron bars under the bridge, hinting at poor construction quality. Senior NHAI officials inspected the site, but a depression was discovered Saturday on the bridge's surface. Additionally, work on the bridge narrowly escaped injury when a portion of concrete fell prompting them to flee in fear. To address the depression, the consultancy agency installed concrete pillars to support the bridge on the affected stretch. Local sources allege that insufficient oversight by the NHAI led to substantial work despite considerable government funds being allocated to the contractor. There are increasing demands from the public for departmental authorities to investigate and ensure structural stability of the bridge.

Dalit women stopped from offering milk to temple deity

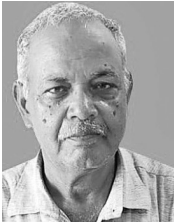
PRESS TRUST OF INDIA

Kendrapara, Nov 9: Several Dalit women sat on dharna in front of a temple in Kendrapara district Saturday after they were allegedly denied to perform the ritual of offering milk to the deity in the holy month of Kartik, police said.

The women accused the temple priests and a group of upper caste people of not allowing them to perform the religious ritual at the Sidheswar Ramachandi Shakti shrine at Garajanga village under Marshaghai block of the coastal district.

The protesters lodged a complaint with Marshaghai police Saturday demanding action against those who stopped them from offering milk to the deity. "We have received a complaint in this connection. Attempts are being made to amicably settle the issue. Talks are on with senior members both from the upper caste and Dalits. Police are closely monitoring the situation with deployment in the village to thwart any possible breach of peace. The situation is, however, under control as of now," Inspector-in-Charge of Marshaghai police station Purna Chandra Pattayat said.

Retired cop to renounce President's Service Medal



POST NEWS NETWORK

Sundargarh, Nov 9: Retired police officer Bishnu Prasad Sahu, who was awarded the President's Police Medal for Distinguished Service by former President KR Narayanan during Independence Day celebrations 2001 for his relentless service in combating Maoist activities, has announced his decision to renounce the medal. Sahu retired from service as a Deputy Superintendent of Police (DSP) in May, 2014. The Ministry of Home Affairs had issued him a pass for train travel in the last week of December in 2023 with

provision to avail a 50 per cent concession on train fares. However, in his disappointment, an official at the Legislative Assembly railway ticket counter refused to accept his pass July 20, 2024, and allegedly mistreated him and tore the application form. Sahu reported the matter to local railway authorities in Khurda. Receiving no satisfactory response, he escalated the complaint to the Prime Minister, Home Minister, and Railway Minister, but no effective action was taken. On another occasion at Platform No-6 ticket counter of Bhubaneswar Railway Station, Sahu submitted his railway concession pass, while filling a form to travel by Jan Shatabdi Express. Here also his pass was not accepted. Discouraged, he again reported the issue to the concerned ministry but received no assistance. Now, he has decided to return his medal, certificate, and railway concession card to the Home Ministry on the upcoming Republic Day, choosing to spend his remaining days in peace rather than enduring such indignities.

Innovation begins at NIT Rourkela



POST NEWS NETWORK

Rourkela, Nov 9: The three-day annual tech-fest 'Innovation' of NIT Rourkela commenced at its campus Saturday. Organised by the technical society of the Student Activity Centre (SAC), it is one of eastern India's most awaited technology festivals drawing participants from across the country. Innovation is an immersive tech-fest that brings together students from various colleges to present and celebrate innovative engineering and technology projects, offering a platform for creativity, collaboration, and

hands-on learning. Professors Kaustav Chaudhury and Tirthankar Sarkar, vice-presidents of the technical society, are the convenors of this event. Inaugurating the event, chief guest Ram Mohan Mishra, retired director, Planning, Rourkela Development Authority, stressed the importance of fostering innovation and maintaining a focused mind in the fast-paced digital era. "Smartphones and digital platforms have redefined communication, uniting the world like never before. We encourage everyone here to bring forth their most innova-

tive ideas and make the most of this platform," he said. Themed 'Techverse: Navigating the tech cosmos and shaping the future landscape', Innovation-2024 aims to break creativity and push boundaries with a dynamic lineup of events. The inauguration featured exciting demonstrations, including a gesture-controlled drone show and a humanoid robot showcase, captivating the audience. Director of NIT Rourkela, K Umamaheswar Rao, applauded the spirit of innovation on display saying, Innovation is not only a showcase of technology but also a celebration of collaboration and creativity. "I encourage all to seize this opportunity to learn, connect, and innovate for a brighter digital future," he shared. With over 60 events on the roster, including VR exhibitions, drone displays, robot races, auto shows, code lectures, and artistic showcases, Innovation offers an array of experience for attendees. This time there are over 5,000 participants, including students from NIT Rourkela.

Tigress Jamuna roams free in STR core area

The two-and-a-half-year-old tigress had been kept in a soft enclosure in the STR since it was brought from Maharashtra October 27

PRESS TRUST OF INDIA



Baripada, Nov 9: The authorities of the Similipal Tiger Reserve (STR) Saturday released 'Jamuna' - the Royal Bengal Tigress - brought from Tadoba-Andhari Tiger Reserve (TATR) in Maharashtra, into the wild from its soft enclosure here. As of now, the tigress has settled down in the core area of the STR, a senior official said, adding that Jamuna was being regularly monitored through a trained monitoring team. Taking to X, Principal Chief Conservator of Forests (PCCF), Susanta Nanda, shared some pictures and video of the tigress being released into the wild. "For the first time we have a tiger supplementation anywhere in the world to enhance the gene pool of tigers," he said wishing success of the programme. The two-and-a-half-year-old tigress had been kept in a soft enclosure in the STR since it was brought from Maharashtra October 27. The big cat was

population of melanistic tigers, inbreeding among the closed population has emerged as a looming threat to the striped predators in the protected area. So the authority has decided to bring tigers from Maharashtra. Earlier, the state's effort to translocate tigers from Madhya Pradesh 'failed' due to protests by villagers living on the fringes of Satkosia Tiger Reserve, where one male tiger 'Mahavir' and a tigress 'Sundari' from Kanha and Bandhavgarh Tiger Reserves respectively were introduced in 2018. While Mahavir was found dead, Sundari was sent back to its original habitat in 2021 after it allegedly killed two persons.

SHOP FOR SALE
SHOP NO. 108
WING-B, 1ST FLOOR
VIPUL PLAZA
OPP AIMS
BHUBANESWAR
(AS IS WHERE)
W. APP.
9810035153 &
8910170013

**OFFICE OF THE SUPERINTENDING ENGINEER
DHENKANAL (R&B) DIVISION, DHENKANAL.**
No. B-566 Email: esdkgp@gnm1.com
INVITATION FOR BIDS THROUGH e-Procurement
Bid Identification No. SEDKL (R&B), 20/2024-25
Invitation for Bids
The Superintending Engineer, Dhenkanal (R&B) Division, Dhenkanal on behalf of Governor of Odisha invites percentage rate bids in Single Cover System in ONLINE MODE only for construction of Building Work as detailed below:
1. Nature of Work : 10 Nos. Bridge Rehabilitation Works
2. No. of Work : 10 Nos.
3. Bid Cost : Rs. 6,000/- each
4. Class of Contractor : 'D', 'C' & 'B' Licence
5. Availability of Bid : From 10.00 A.M. of 12.11.2024 to 5.00 P.M. of 26.11.2024
6. Documents in hand : As per website
7. Date of Opening of Bid : On 27.11.2024 at 11.00 A.M.
8. The bidders have to participate in ONLINE bidding only. Further details can be seen from the website: <https://tendersodisha.gov.in>. Any addendum/corrigendum/cancellation of tender can also be seen in the said website only.
Sd/- Superintending Engineer
Dhenkanal (R&B) Division, Dhenkanal
OIPR-34016/11/0018/2425

**FORM A
PUBLIC ANNOUNCEMENT**
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Entities) Regulations, 2020)
FOR THE ATTENTION OF THE CREDITORS OF ZENITH MINING PRIVATE LIMITED

| RELEVANT PARTICULARS | |
|---|---|
| 1. Name of corporate debtor | ZENITH MINING PRIVATE LIMITED |
| 2. Date of incorporation of corporate debtor | 30/09/2012 |
| 3. Authority under which corporate debtor is incorporated/registered | ROC Outback |
| 4. Corporate Identity No./Limited Liability Identification No. of corporate debtor | U10100OR10096910004466 |
| 5. Address of the registered office and principal office (if any) of corporate debtor (if incorporated/registered) | Registered Office: TULSIPUR, OUTBACK, Orissa, India: 753108 Other Address: KOSRA, Orissa (07-11-2004 (Date of Order)) |
| 6. Insolvency commencement date in respect of corporate debtor | 06-05-2025 (180 days from the insolvency commencement date) |
| 7. Estimated date of closure of insolvency resolution process | 30/09/2024 (Insolvency commencement date) |
| 8. Name and registration number of the insolvency resolution professional acting as interim resolution professional | 888/PA/001/INP/0132/2018-19/11827 I/A No. AAJ/11827/02/211224/106892 |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board | EE-149, Street No. 5, Hari Nagar, Delhi-110064 Email: cin@zmining@gmail.com |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional | 21-11-2024 Name (the trustee) Nil |
| 11. Last date for submission of claims | 21-11-2024 |
| 12. Classes of creditors, if any, under class (a) of subsection (R) of section 23, as authorized by the interim resolution professional | NA |
| 13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) | Not Applicable |
| 14. (a) Return Forms and (b) Details of authorized representatives as available at: | Web Link: https://zmining.com/home/downloads Not Applicable |

Notice: It is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the ZENITH MINING PRIVATE LIMITED (Corporate Debtor) on 06-05-2024 (Insolvency commencement date). The creditors of ZENITH MINING PRIVATE LIMITED (Corporate Debtor), are hereby called upon to submit their claims with proof on or before 21-11-2024 (Last date for submission of claims) from the appointment of the interim resolution professional to the interim resolution professional at the address mentioned against entry No. 10. Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate the choice of authorized representative from among the Insolvency Professionals mentioned listed against entry No. 13 as authorized representative of the class (specify class) in Form CL.

Submission of false or misleading proofs of claim shall attract penalties.

M. Sanjeet Kumar Sharma
Interim Resolution Professional
For ZENITH MINING PRIVATE LIMITED
Date: 09-11-2024
Place: New Delhi
Reign No: 888/PA/001/INP/0132/2018-19/11827
I/A No. AAJ/11827/02/211224/106892

ଭୁବନେଶ୍ୱର, ରବିବାର ୧୦ ନଭେମ୍ବର - ୨୦୨୪ ଉତ୍କଳ ମେଳା

୨୦୩୬ ସୁଧା ଓଡ଼ିଶା ରାଜ୍ୟ ଦେଶରେ ସବୁ କ୍ଷେତ୍ରରେ ୧ ନମ୍ବର ରାଜ୍ୟ ହେବ : ମହେଶ୍ୱର ସାହୁ

ଭାରତକେଳା, ୦୯/୧୧ (ନି.ପ୍ର): ଭାରତୀୟ ରାଜ୍ୟ ସେକ୍ଟରରେ ଏକ ସାମ୍ବନ୍ଧିତ ସମୀକ୍ଷା ଅନୁଷ୍ଠିତ ହୋଇଥିଲା । ଗଣାଗଣିତ ରାଜ୍ୟ ଭାବେ ଗଠନ ହେବାପରେ ୧୦୦ ବର୍ଷ ପୂର୍ବ ଦେଶକୁ ଅର୍ଥାତ ଆମାମୀ ୨୦୩୬ ମସିହା ବେଳକୁ ଆମ ଓଡ଼ିଶା ରାଜ୍ୟ ଦେଶରେ ସମସ୍ତ କ୍ଷେତ୍ରରେ ଏକ ନମ୍ବର ରାଜ୍ୟ ଭାବେ ପରିଗଣିତ ହେବ ବୋଲି କହିଛନ୍ତି ଭାରତର କଳକା ପାର୍ଟି ଦଳର ନେତା ରାଜ୍ୟ ସଭାପତି ମହେଶ୍ୱର ସାହୁ ।



ପରଦେ ଆସିବେ ଚଳା ଚଳିବେ ବହୁ କ୍ଷେତ୍ରରେ ଓଡ଼ିଶା ଦେଶର ଅର୍ଥନୀତି ଅଭିବୃଦ୍ଧି କରିବେ । ରାଜ୍ୟର ବୃଦ୍ଧିର ବିଶେଷ ସହ ହେବ ଯୋଗ୍ୟ ଯୋଗ୍ୟ ନିଜର ବିଭିନ୍ନ କ୍ଷେତ୍ରରେ ପ୍ରତିଷ୍ଠିତ ନୂଆ ଉତ୍ପାଦନ କ୍ଷେତ୍ରର ଉଦ୍‌ଘାଟନା ପରେ ଓଡ଼ିଶାକୁ ଦେଶର ୧ ନମ୍ବର ରାଜ୍ୟ ଭାବେ ପରିଗଣିତ ହେବ ବୋଲି କହିଛନ୍ତି ସାହୁ ।

ସମସ୍ତ କ୍ଷେତ୍ରରେ ପରିଚିତ ଏକ ନମ୍ବର ରାଜ୍ୟ ଭାବେ ପରିଗଣିତ ହେବ ସେହି ଉଦ୍ଦେଶ୍ୟ ନେଇ ବିଭିନ୍ନ ସରକାରୀ କାର୍ଯ୍ୟ କରୁଥିବା ବୋଲି ସାହୁ କହିଥିଲେ । ଆସନ୍ତା ନଭେମ୍ବର ମାସରେ ଭାରତର ସର୍ବୋଚ୍ଚ ନିର୍ବାଚନ କମିଶନର ସଭାରେ ଏକ ସମୀକ୍ଷା ଅନୁଷ୍ଠିତ ହେବ ଏବଂ ସମସ୍ତ କ୍ଷେତ୍ରରେ ଏକ ନମ୍ବର ରାଜ୍ୟ ଭାବେ ପରିଗଣିତ ହେବ ବୋଲି ସାହୁ କହିଥିଲେ ।

ରାଜରକେଳା ଶ୍ରମିକ ସଂଘ ଓ ଗାନ୍ଧୀପୁର ମଜଦୁର ମଠ ପକ୍ଷରୁ ନିର୍ବାଚନା ଉତ୍ସାହର ଉନ୍ମୋଚିତ



ଭାରତକେଳା, ୦୯/୧୧ (ନି.ପ୍ର): ଗାନ୍ଧୀପୁର ମଜଦୁର ମଠ ଏବଂ ରାଜରକେଳା ଶ୍ରମିକ ସଂଘ ପକ୍ଷରୁ ଶ୍ରଦ୍ଧାଳୁ ସମାଜରେ ସେକ୍ଟର-୮, ଗାନ୍ଧୀପୁର ମଜଦୁର ମଠ କାର୍ଯ୍ୟାଳୟରେ ଆୟୋଜିତ ଏକ ସାମ୍ବନ୍ଧିତ ସମୀକ୍ଷାରେ ଭଲ ସଂଘ ପକ୍ଷରୁ ନିର୍ବାଚନ ଉତ୍ସାହର ପ୍ରସ୍ତୁତ କରାଯାଇଛି ।

ପ୍ରଧାନଶିକ୍ଷକଙ୍କ ବୈଠକରେ ଗୁଣାତ୍ମକ ଶିକ୍ଷା ଉପରେ ଗୁରୁତ୍ୱ

ଭାରତକେଳା, ୦୯/୧୧ (ନି.ପ୍ର): ଭାରତୀୟ ଦୂର ଯତନ ଉପାଦାନ ଉପରେ ଶିକ୍ଷକମାନଙ୍କ ପ୍ରଧାନଶିକ୍ଷକ ଓ ଶିକ୍ଷୟିତ୍ରୀମାନଙ୍କ ସମାବେଶରେ ଗୁଣାତ୍ମକ ଶିକ୍ଷା ଉପରେ ଶିକ୍ଷକମାନଙ୍କର ଗୁରୁତ୍ୱ ଉପରେ ଆଲୋଚନା କରାଗଲା ।



ପ୍ରଧାନଶିକ୍ଷକ ଓ ଶିକ୍ଷୟିତ୍ରୀମାନଙ୍କୁ ସ୍ୱାଗତ କରିବା ସହ ବୈଠକରେ ଆଧିକାରୀଙ୍କ ସମ୍ମୁଖରେ ପ୍ରଧାନଶିକ୍ଷକ ଓ ଶିକ୍ଷୟିତ୍ରୀମାନଙ୍କୁ ସ୍ୱାଗତ କରାଯାଇଥିଲା ।

ନିର୍ବାଚନ ବାବେଲେ ପ୍ରମୁଖ ଆଲୋଚନାରେ ଅଂଶଗ୍ରହଣ କରିଥିଲେ ଏହି ଅବସରରେ ବିଭିନ୍ନ କାର୍ଯ୍ୟକ୍ରମର ବିବରଣୀ ଦିଆଯାଇଥିଲା ।

ବିଭୁ ବିଭୁଟି ବିଶ୍ୱାସୀ ମହାଯାତ୍ରା ଆସନ୍ତା ୧୧ରୁ ୧୫ ପର୍ଯ୍ୟନ୍ତ



ଭାରତକେଳା, ୦୯/୧୧ (ନି.ପ୍ର): ସେକ୍ଟର-୨ ରୁ ବିଭୁ ବିଭୁଟି ବିଶ୍ୱାସୀ ମହାଯାତ୍ରା ଆସନ୍ତା ୧୧ରୁ ୧୫ ପର୍ଯ୍ୟନ୍ତ ଉପାଦାନ ଉପରେ ଶିକ୍ଷକମାନଙ୍କ ପ୍ରଧାନଶିକ୍ଷକ ଓ ଶିକ୍ଷୟିତ୍ରୀମାନଙ୍କ ସମାବେଶରେ ଗୁଣାତ୍ମକ ଶିକ୍ଷା ଉପରେ ଶିକ୍ଷକମାନଙ୍କର ଗୁରୁତ୍ୱ ଉପରେ ଆଲୋଚନା କରାଗଲା ।

କରାଯାଇଛି । ଏହି ବୈଠକରେ ଅନୁମୋଦିତ ହୋଇଥିବା ପ୍ରସ୍ତାବ ଉପରେ ଆଲୋଚନା କରାଗଲା ।

ୟୁବକମାନଙ୍କ ଦ୍ୱାରା ଲିଗାଟ ପ୍ରତିବନ୍ଧକ ଭୂମି କରବା ନିମନ୍ତେ ଏକ ଅଭିନବ ପ୍ରୟାସ

ଭାରତକେଳା, ୦୯/୧୧ (ନି.ପ୍ର): ଯୁବକମାନଙ୍କ ଦ୍ୱାରା ଲିଗାଟ ପ୍ରତିବନ୍ଧକ ଭୂମି କରବା ନିମନ୍ତେ ଏକ ଅଭିନବ ପ୍ରୟାସ କରାଯାଇଛି ।



ୟୁବକମାନଙ୍କ ଦ୍ୱାରା ଲିଗାଟ ପ୍ରତିବନ୍ଧକ ଭୂମି କରବା ନିମନ୍ତେ ଏକ ଅଭିନବ ପ୍ରୟାସ କରାଯାଇଛି ।

Advertisement for 'ପାର୍ଟି-ଏ ପାର୍ଟିକର୍ମୀଙ୍କ ଯୋଗଣା' (Party-A Party Workers' Association) with contact details and a table of members.

Advertisement for 'ଆପଣଙ୍କ ଯୋଗାଯୋଗ ବିବରଣୀ ଅପ୍ଡେଟ୍ କରନ୍ତୁ ?' (Update your contact information?) with icons for phone, email, and home.

Advertisement for 'ସହଜ କର ଅଭିଜ୍ଞତା ପାଇଁ ସିଓଇ ବିବରଣୀ ସୁନିଶ୍ଚିତ କରନ୍ତୁ ।' (Simplify for expertise, ensure CIO information is confirmed.) with a list of services and contact information.

Advertisement for 'ଆୟକର ବିଭାଗ କେନ୍ଦ୍ରୀୟ ପ୍ରତ୍ୟକ୍ଷ କର ବୋର୍ଡ' (Income Tax Department Central Direct Tax Board) with QR codes and contact information.